

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **22.04.2026** (WEDNESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 28/2026 For Stay IA No. 319/2026 For Exemption IA No. 320 & 321/2026	Harti Venkataravanppa Dharmesh, Managing Director, Shareholder & Promoter of Vistara Media Pvt Ltd Vs Kamalapuri Narasimaih Jayalakshmi & 7 Ors.	Mr. Arunava Mukherjee	
2.	Comp App (AT) (CH) (Ins) No. 220/2026 For Condone Delay IA No. 617/2026 For Exemption IA No. 618/2026 For Stay IA No. 619/2026 (With Defects)	Krishna Pabsetti & Anr. Vs Koncept Nirmaan Pvt Ltd & Anr.	Mr. Nitish Bandary	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT) (CH) (Ins) No. 223/2026 For Condone Delay IA No. 627/2026 For Additional Docs. IA No. 628/2026 (With Defects)	Colliers International (India) Property Services Pvt Ltd Vs SAS iTower Pvt Ltd	Mr. Edward James	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	TA (AT) No. 85/2021 (Comp App (AT) No. 173/2019 For Stay IA No. 2070/2019	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors. WITH	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2
5.	TA (AT) No. 86/2021 (Comp App (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors	Mr. AM Ilango	Ms. Fereshte Sethna R1 R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in